

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.16879/1996

STATE OF W B & ORS

Appellant(s)

VERSUS

PASCHIM BANGA B.K.SAMITY & ORS.

Respondent(s)

(With appln. (s) for intervention and intervention/impleadment as respondent and may refer to remarks and setting aside an abatement and office report)

WITH

C.A. No. 334/1997

(With appln. For intervention and substitution and urging addl. Grounds and Office Report)

C.A. No. 335/1997

C.A. No. 509/1997

(With Office Report)

C.A. No. 510/1997

(With appln. For impleading party and substitution of L.Rs. Of the deceased respondent and Office Report)

C.A. No.775/1997

(With appln. For stay and Office Report)

C.A. No.776/1997

(With appln. For stay and Office Report)

SLP(C) No.1416/1997

(With appln. For directions and impleadment and impleadment as petitioner and intervention and may refer to remarks and permission to appear and argue in person and substitution and office report)

C.A. No. 1789/1997

(With Office Report)

C.A. No. 1790/1997

(With appln. For stay and Office Report)

C.A. No. 2450/1997

(With appln. For stay and Office Report)

C.A. No. 2453/1997

(With appln. For stay and Office Report)

C.A. No. 1719/1998
(With Office Report)

W.P.(C) No. 523/2001
(With Office Report)

SLP(C) No. 2031/2001
(With appln. For c/delay in filing SLP and Office Report)

SLP(C) No. 6432/2001
(With Interim Relief and Office Report)

SLP(C) No. 15441/2002
(With appln. For substitution and Office Report)

C.A. No. 2089/2004
(With Office Report)

SLP(C) No. 16664/2007
(With Interim Relief)

SLP(C) No. 25335/2007
(With appln. For directions and Interim Relief and Office Report)

SLP(C) No. 26172/2008
(With Interim Relief and Office Report)

SLP(C) No. 26235/2012
(With Interim Relief and Office Report)

SLP(C) No. 58/2016
(With Interim Relief and Office Report)

Date : 26/02/2016 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE SHIVA KIRTI SINGH
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
HON'BLE MR. JUSTICE AMITAVA ROY

For Appellant(s)/Petitioner(s)/Applicant(s) :

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Mr. Mrinal Kanti Mandal,Adv.
Mr. Sankar Ch.Ghosh,Adv.
Mr. Soumik Ghosal,Adv.
Mr. Joydeep Mazumdar,Adv.
Mr. Parijat Sinha,Adv.

Petitioner No.1 In SLP 1416	Mr. Jaideep Gupta, Sr. Adv. Mr. Pankaj Kumar, Adv.
Petitioner No.2 In SLP 1416	Mr. Harshvir Pratap Sharma, Adv. Mr. Pankaj Kumar, Adv. Mr. Ajay Sharma, Adv. Mr. V. N. Raghupathy, Adv. Mr. Avijit Bhattacharjee, Adv. Mr. Ranjan Mukherjee, Adv. Mr. R.K. Gupta, Adv. Mr. M.K. Singh, Adv. Mr. B.P. Gupta, Adv. Mr. A.K. Singh, Adv. Mr. Shekhar Kumar, Adv.
Applicant in SLP 1416/1997	In person (NP)
in CA 16879	Mr. P.S. Dutta, Sr. Adv. Mr. Shyamal Das, Adv. Mr. Kabiruddin Ahmed, Adv. Mr. Aftab Ali Khan, Adv.
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Mr. Jay Savla,Adv.
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Mr. Ranjan Mukherjee,Adv.
Mr. Arup Banerjee,Adv.
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Mr. Parijat Sinha,Adv.
Mr. Avijit Bhattacharjee,Adv.
Mr. Anip Sachthey,Adv.
Mr. Rajiv Tyagi,Adv.
Mr. Divakar Kumar,Adv.
Mr. Afsar Nabi,Adv.
Mr. Sumanto Ghosh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List these matters after the disposal of Civil
Appeal No.1012 of 2002, which has been referred to a
larger Bench of nine Judges.

(Anita Malhotra)
Court Master

(Sneh Bala Mehra)
Assistant Registrar